

Interim Resolution Professional : Arun Kapoor IBBI Registration No. IBBI/IPA-003/IP-N00030/2017-18/10230

Name of the corporate debtor: Compuage Infocom Limited Date of commencement of CIRP:02.11.2023; List of creditors as on: 16.11.2023.

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted		Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		
1	CT & GST Circle, Bhubaneswar	16-11-2023	336216	0	Tax	336216	As per CD there is no claim toward the said claimant, IRP ahs sought clarification for verification with documentary proof, Hence the said claim is under verification
2	Department of Trade & Taxes, Delhi	16-11-2023	77744364	0	Tax	77744364	As per CD there is no claim toward the said claimant, IRP ahs sought clarification for verification with documentary proof, Hence the said claim is under verification
2	Total		78080580	0		78080580	

Arun Kapoor

Interim Resolution Professional

In the matter of Compuage Infocom Limited

IBBI Registration Number: IBBI/IPA-003/IP-N00030/2017-18/10230

IBBI Registered Address: G-601, Army Co-operative Housing Society, Sector- 09, Nerul (East), Navi Mumbai, Maharashtra – 400706

IBBI Registered E-mail Id - arun.kapoor58@yahoo.in

Authorisation for Assignment (AFA) valid up-to: October 31, 2024

Process Specific Address: Arun Kapoor c/o Ancoraa Resolution Private Limited, 1412, Real Tech Park, Sector 30 A, Vashi, Navi Mumbai - 400 703

Process Specific Email Id: cirp.compuage@ancoraa.com